

Shri B. S. Murthy: In answer to part (b) of the question, the Minister said that some amount has been reserved for slum clearance in cities. Therefore, I am asking about the policy adopted.

Mr. Speaker: What is the policy about slum clearance?

Sardar Swaran Singh: Slum clearance is necessarily linked with the provision of some sort of housing for those who are displaced. Otherwise, it is not a scheme.

Shri Radhelal Vyas: May I know whether the schemes for building houses in different cities can be modified by the different States, and if so, whether any such request will be considered by the Central Government?

Sardar Swaran Singh: Actually, we do not impose any schemes for the various cities or upon the various State Governments. It is for the various State Governments to sponsor schemes, and I am pretty certain that they will take good care to see that they fit in with the local conditions and requirements.

Shri Meghnad Saha: Have the Government received any plan from the Bengal Government in respect of slum clearance in the Calcutta Port area?

Sardar Swaran Singh: No, Sir. Not for the Port area.

CHANDNI PAPER MILLS

*545. **Shri Eswara Reddy:** (a) Will the Minister of Commerce and Industry be pleased to state when the Chandni Paper Mills will go into production?

(b) What will be its total capacity of production?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) By about the middle of 1953.

(b) 30,000 tons per annum.

Shri Eswara Reddy: Is it State-owned, or private-owned, and if private-owned, who are the proprietors?

Shri T. T. Krishnamachari: The Mill had a chequered history. It was started by private enterprise, and it did not proceed very far. The Madhya Pradesh Government have taken over control at the moment, and I suppose along with that goes the responsibility for finding the necessary finance.

Shri Eswara Reddy: Is there any aid given by the State? Is it State-aided?

Mr. Speaker: I think he said that it has been taken over by the Madhya Pradesh Government.

Shri Eswara Reddy: What is the amount and nature of the State aid?

Shri T. T. Krishnamachari: It is a company which was originally started with a five crore capital. The issued capital is about Rs. 1.5 crores. The subscribed capital is Rs. 1.4 crores, out of which a share has been taken by the Government of Madhya Pradesh. But they found that with Rs. 1.4 crores the company could not flourish, and so they have been pumping in money since they took over. The estimated cost of the entire scheme is expected to be about Rs. 4.5 crores ultimately.

Shri Sarangadhar Das: Are we to understand that this mill is the same as the Nepa Mills?

Shri T. T. Krishnamachari: Yes, Sir. It is the identical mill.

VISIT OF AN EXPERT TO CHANDNI PAPER MILLS

*546. **Shri Eswara Reddy:** (a) Will the Minister of Commerce and Industry be pleased to state whether any experts have visited the site of the plant for the Chandni Paper Mills and offered any technical advice?

(b) Who were they and what was their advice?

(c) Will there be any foreign technicians on the staff of the factory?

(d) From where is the machinery being imported and is it the best available in the world market?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) Yes, Sir.

(b) Mr. C. A. Harwick and Mr. F. C. Gardner, the Industrial Manager and Vice-President respectively of Messrs Ebasco Services Inc. New York, who are the consultants of Nepa Mills. They are satisfied that the plant is well designed and is in conformity with modern engineering practice and that the quality of work completed is satisfactory in every respect.

(c) Yes, Sir.

(d) Mostly from the U.S.A. and a few from the U.K. The Mills have been assured by their consultants that the most modern machinery of proven performance is being obtained.

Shri Eswara Reddy: Before getting the machinery from the United States of America and the United Kingdom,